

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1833 of 2021**

Arun Kumar	Petitioner
Versus				
The State of Jharkhand	Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: None
For the State	: None

Order No.02 Dated- 22.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this case after a week.

(Anil Kumar Choudhary, J.)